

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2134
TO BE ANSWERED ON 05.08.2024

Marine Species Conservation

2134. SHRI CHUDASAMA RAJESHBHAI NARANBHAI:
SHRI VIJAY BAGHEL:
SHRI Y S AVINASH REDDY:
SHRI RAJKUMAR CHAHAR:
SHRI KHAGEN MURMU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the steps taken for conservation of marine species;
- (b) whether the Government provides financial assistance for the protection of marine species; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) to (c) The Government has taken various important steps for the conservation of marine species which includes the following:
- i. A network of protected areas across the Coastal States and Islands of the country under the Wild Life (Protection) Act, 1972 has been created for the conservation of marine species.
 - ii. 106 coastal and marine sites have been identified for conservation of marine species.
 - iii. Many threatened marine species have been listed Schedule I and II of the Wild Life (Protection) Act 1972 according them protection against hunting.
 - iv. The Ministry has amended Wild Life (Protection) Act, 1972 to empower Indian Coast Guards for entry, search, arrest and detention in case of contravention of provisions of the Act.
 - v. The Ministry has released a National Marine Turtle Action Plan with the aim to conserve marine turtles and their habitats.
 - vi. The Ministry has released 'Marine Megafauna Stranding Management Guidelines' in 2021 for management of stranding and entanglement of marine mega fauna.
 - vii. The Coastal Regulation Zone (CRZ) Notification, 2019, promulgated under Environment (Protection) Act 1986, has specific focus on

conservation and management plans of Ecologically Sensitive Areas (ESAs), like Mangroves, Seagrasses, Sand dunes, Corals and Coral reefs, Biologically active mudflats, Turtle nesting grounds, and Horse shoe crabs' habitats.

- viii. The Ministry is granting funds under the centrally sponsored schemes to maritime States for the conservation of Corals and Mangroves.
- ix. The Ministry provides financial assistance to States/UTs under the Centrally sponsored Scheme 'Development of Wildlife habitats' for conservation of wildlife including marine species and their habitat. The details are provided as per **Annexure-I**.
- x. The Ministry under the National Compensatory Afforestation Fund Management and Planning Authority provided funding support for project for conservation of Dugongs and their habitats.
- xi. The Government also provides financial assistances to Universities / Research Institutes through research projects that are aimed at conservation of marine species.

Annexure-I

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 2134 due for reply on 05.08.2024 regarding “Marine Species Conservation”.

Details of funds released to coastal State/ Union Territories under CSS-‘Development of Wildlife Habitats’ during last five years.

(₹. in lakhs)

S.No.	Name of States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	A& N Islands	132.64	0	135.77	25.125	0
2	Goa	111.654	0	0	0	50.10
3	Gujarat	0	124.5849	0	200.01	206.99
4	Karnataka	739.046	586.12634	1256.59314	291.71146	581.52346
5	Kerala	845.026	731.2845	295.7737	224.4735	921.0361
6	Maharashtra	715.781	146.08	0	350.3879	554.69645
7	Odisha	701.504	697.50	726.80273	967.4976	612.81161
8	Tamil Nadu	409.505	334.0354	390.75715	132.95205	373.8902
9	West Bengal	891.073	710.61953	757.25599	201.30866	385.29988
10	Puducherry	0	0	0	0	5.22
11	Lakshadweep	193.272	462.409	462.086	269.9055	124.655
	Grand Total	4739.501	3792.64	4025.039	2663.372	3816.223